



Honourable Shri. Justice Pradeep Narhari Deshmukh

LL.B.

2013

Born on 11th February, 1958. Graduated and obtained degree in Law from Nagpur University. Enrolled with Bar Council of Maharashtra and Goa in 1981. Practised in Criminal, Civil and Labour Laws on both Original and Appellate sides served as Legal Advisor to various Corporations, Govt. Departments and Nationalised Banks. Appointed as Judge, City Civil and Sessions Court for Gr. Bombay in 1997, Joint District and Sessions Judge, Thane from 1997-1999, Judge, City Civil and Sessions Court, Gr. Bombay in 1999, Principal District and Sessions Judge, Latur from 2008-11. Notified as Special Judge under Prevention of Corruption Act, 1988 and Narcotic Drugs and Psychotropic Substances Act, 1985. Elevated as Judge, Bombay High Court on 13th May, 2013.

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